

National Company Law Tribunal

Allahabad Bench

CP NO. 24/ALD/2017, CA No.159/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE COMPANY: JEKPL Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 60(5) of I & B Code of 2016

Sl. NO.	Name	Designation	Representation	Signature
1.	ANIL KUMAR	PCS	For RP of JEKPL	Anil K.
2.	ANURAG KHANNA	SR. ADV	For Applicant - EXIM Bank	Anurag Khanna
3.	GUNJAN JADWANI	ADV		
4.	NESAR AHMAD	PCS		
5.	SARVESH KASHYAP	ADV	for R.B. (JEKPL)	Sarvesh K.

CP No.(IB) 24/ALD/2017, CA No.159/2017.

Shri Anurag Khanna along with Miss Gunjan Jadwani appears for Exim Bank and Shri Anil Kumar, PCS proxy for Nesar Ahmad appears for RP. It is informed by the petitioner counsel that Hon'ble NCLAT has pronounced order in the appeal preferred by the Exim Bank. However, a copy of the order is still awaited.

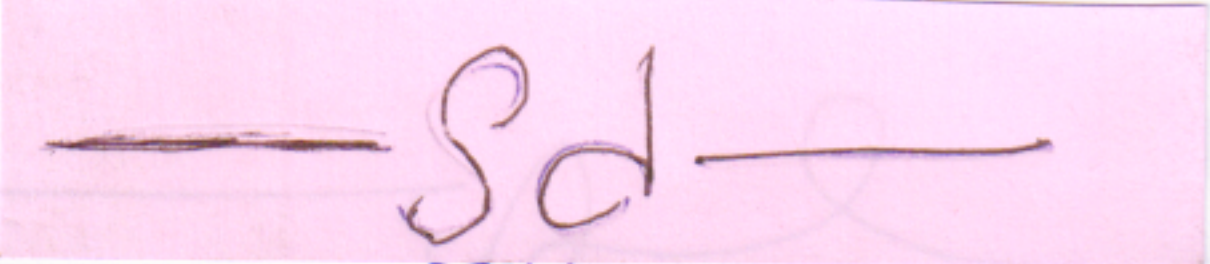
Hence, parties are instructed to produce a copy of order passed by the Hon'ble NCLAT in the matter. The matter is fixed for hearing on 16th November, 2017.

Later on

Shri Nesar Ahmad PCS appeared on behalf of the R.P.

The matter be listed on 16.11.2017.

Date: 10/11/2017


 H.P. Chaturvedi, Member(Judicial)

Typed by
Md.zaid